

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1777
TO BE ANSWERED ON FEBRUARY 11, 2021
EVALUATION OF AMRUT

NO. 1777. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the achievements of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in addressing the problems of the society;**
- (b) the steps taken by the Government for promoting greener cities and urban areas;**
- (c) the steps taken by the Government for promoting decentralization and citizen participation especially of women in such matters/schemes; and**
- (d) the sources the Government has identified for funding the AMRUT Scheme and addressing the deficiencies in civic amenities, infrastructure and growth opportunities in towns/cities?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in 500 selected cities**

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across the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorised urban transport and development of green spaces and parks. Mission also mandates a set of 11 Reforms for all the Mission cities and Capacity Building activities for the Urban Local Bodies (ULBs).

Following are the achievements of AMRUT scheme:

- (i) Projects amounting to ₹78,910 crore have been grounded.**
- (ii) Work worth ₹47,703 crore have been carried out including completed projects worth ₹16,449 crore.**
- (iii) 97 lakh water tap connection and 62 lakh sewer household connections have been provided under AMRUT and in convergence with other scheme.**
- (iv) Sewer Treatment Plants (STPs) of capacity 1,090 MLD (Million Litre per Day) have been developed against the target of 6,000 MLD.**
- (v) 1,563 Water logging points eliminated against target of 2,804 points.**
- (vi) 3,500 acre of green permeable spaces /parks developed.**
- (vii) 80 lakh street lights replaced with energy efficient LED lights, saving 176 kilo watt per hour power and reducing carbon emission by 14.07 lakh tonnes per annum.**

(viii) Online Building Permission System (OBPS) adopted in 2,205 towns including 444 AMRUT towns.

(b) Under Green Spaces and Parks sector, States have taken up 2,538 projects worth ₹1,577.83 crore, of which 1776 projects worth ₹1,000.96 crore have been completed. This has led to development of 3,500 acre of permeable green spaces against the proposed development of 5,400 acre of green spaces and parks under AMRUT.

(c) Under AMRUT, work of selection, appraisal, approval and implementation of projects in cities have been delegated to States/UTs and concerned ULBs. At Central level, only State Annual Action Plans(SAAPs) submitted by the States are considered for approval. AMRUT makes States equal partners in planning and implementation of projects, thus actualizing the spirit of cooperative federalism. Random citizen survey and feedback about the services is an integral part of the Mission.

(d) AMRUT being a Centrally Sponsored Scheme, is funded through Central and State/ULB share. The total Central outlay for AMRUT scheme is ₹50,000 crore of which, ₹36,036 crore have been earmarked for Central Assistance for AMRUT projects and remaining have been earmarked for Administrative and Office Expenses (A&OE) and Reform Incentives. States have taken up AMRUT projects worth ₹81,226 crores. Therefore, requirement of funds over and above the committed Central Assistance are borne by States themselves.
